

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/466/CHE/2021 IN MA/1080/2019 IN CP/976/IB/2018
NAME OF PETITIONER : Xllent Marine Line India Pvt Ltd
NAME OF RESPONDENT : Vinod Radhakrishnan Nair (RP) & 7 Others
SECTION : Rule 49(2) of NCLT Rules 2016 R/w Sec 60 of IBC

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.07.2021** at **10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/465/CHE/2021 IN MA/1080/2019 IN CP/976/IB/2018
NAME OF PETITIONER : Xllent Marine Line India Pvt Ltd
NAME OF RESPONDENT : Vinod Radhakrishnan Nair (RP) & 7 Others
SECTION : Rule 49(2) of NCLT Rules 2016 R/w Sec 60 of IBC

32. IA/466/CHE/2021 IN MA/1080/2019 IN CP/976/IB/2018
33. IA/465/CHE/2021 IN MA/1080/2019 IN CP/976/IB/2018

ORDER

The Applicant is represented by Mr. A.G. Sathyanarayana, Advocate and the Respondent is represented by Mr. S. Saravanan, Advocate through video conferencing platform.

The Respondent is permitted to file counter after serving a copy of the same to the other side on or before the next date of hearing.

List this matter on **26.08.2021** for filing counter and disposal.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)